

AFFAIRS (SHRI HARDEEP SINGH PURI): (a) No Sir. There is no proposal to have either Metro or light metro for the new capital Amravati in Andhra Pradesh.

(b) and (c) Questions do not arise.

Practice of segregation of waste at source

681. SHRIMATI SASIKALA PUSHPA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether Government had initiated any action to ensure that all Urban Local Bodies are practicing segregation of waste at source;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether any Urban Local Body has expressed any hardships/procedural difficulty/impracticability for this practice; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) The Ministry of Housing and Urban Affairs, Government of India launched Swachh Bharat Mission for Urban areas on 2.10.2014 with one of the main objective of segregation of waste at source.

(d) and (e) There are certain challenges in practice of segregation of waste at source including mass behaviour changes, capacity constraints of Urban Local Bodies (ULBs), procurement of equipments etc. The Government of India has taken various steps to address these challenges including Viability Gap funding upto 35% of the project cost, behaviour change communication, capacity building of Municipalities, Model Request for Proposals (RFP), listing of equipments in the GeM Portal etc.

Extension of PMAY to private houses

682. SHRIT. G. VENKATESH:

DR. PRADEEP KUMAR BALMUCHU:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether Government has decided to extend PMAY to private houses and if so, the details thereof; and

(b) whether the said subsidy is also applicable to individuals along with the houses constructed by developers on private land and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) The Ministry of Housing and Urban Affairs has launched the Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} mission on 25.06.2015 with the aim of providing pucca house to the eligible beneficiaries by 2022. The Mission comprises four components viz. *In-Situ* Slum Redevelopment (ISSR); Affordable Housing through Credit-Linked Subsidy; Affordable Housing in Partnership (AHP); and subsidy for Beneficiary-Led individual house construction (BLC). Private sector participation is envisaged under the Affordable Housing in Partnership and Slum Redevelopment components of the mission.

Under the Credit Linked Subsidy Scheme (CLSS for EWS/LIG & CLSS for MIG) component of the Pradhan Mantri Awas Yojana (Urban) {PMAY[U]}, interest subsidy for housing loans is provided to eligible beneficiaries of Economically Weaker Section (EWS), Lower Income Group (LIG) & Middle Income Group (MIG). Benefits of interest subsidy are also admissible to eligible beneficiaries for the houses constructed by developers on private land.

Release Deed as valid document to transfer leasehold rights

683. DR. SUBRAMANIAN SWAMY: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that DDA or L&DO considers Release Deed a valid document to transfer leasehold rights from an individual to a Pvt. Ltd. company in Delhi;
- (b) if so, whether DDA or L&DO has ever accepted to give effect to such transfer to transferee in Delhi and if so, the details of provisions for such transfer; and
- (c) the details of cases of transfer/mutation allowed by DDA or L&DO on the basis of such Release Deed?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) The information is being collected and will be laid on the Table of the House.

Shelters for urban homeless under NULM

684. PROF. M.V. RAJEEV GOWDA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of shelters for urban homeless required under the National Urban Livelihoods Mission (NULM), State-wise;